

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 212 OF 2018

Dated: 4th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Maharashtra State Electricity Distribution Co. Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Saroj Bala
Ms. Rimali Batra

Counsel for the Respondent(s) : Mr. Vishrov Mukerjee
Ms. Raveena Dhamija for R-2

ORDER

List the matter on **25.09.2018.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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